

File No.01/36/218/20/AM-10/Pol.V/EPCG-I
Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
(EPCG-I Section)

CIRCULAR NO. 17 (RE-2008/2004-09) Dated 18.11.2009

Subject:- Issuance of EPCG authorization to Branch Offices etc.

Regional Authorities at Pune & Coimbatore have sought clarification whether EPCG authorizations can be issued to the exporters at their Branch office.

2. It is clarified that an application for grant of an EPCG authorization may be made by Regional Office or Head Office or a Branch Office or Manufacturing Unit of eligible exporter, to RA concerned. Para 4.2 & 4.3 of HBP Vol.-1 apply mutatis mutandis to EPCG scheme also.

3. This issues with the approval of Director General of Foreign Trade.

(Akash Taneja)
Joint Director General of Foreign Trade

To,

All Regional Authorities/ All Custom Authorities/All concerned.